

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3632
(To be answered on the 23rd March 2017)**

SECURITY MANAGEMENT SYSTEM AT AIRPORTS

3632. SHRI RAMESH BIDHURI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- a): whether the Government proposes to install foolproof security management system at all airports of the country to minimize accident risks and tackle the emergency conditions;**
(b): if so, the details thereof;
(c): the steps proposed to be taken by the Government for security of airports in view of terrorist threats;
(d): whether the Government proposes to make special security arrangement for airports in very sensitive areas; and
(e): if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): To minimize the accident risks and tackle emergency conditions, Aerodrome Operator is required to develop aerodrome emergency plan as part of licensing process.

In addition, airport operators/aerodrome operators are required to conduct Full Scale Aerodrome Emergency Exercises at intervals not exceeding two years and partial emergency exercise in the intervening year as per Section 4 Series B Part 1 Part 9.1.13 (a) of Civil Aviation Requirement(CAR) of Directorate General of Civil Aviation.

(c) : The security systems at airports is reviewed from time to time and upgraded as per requirement by the Bureau of Civil Aviation Security (BCAS), the regulatory authority for civil aviation security in India, in consultation with the other concerned agencies and stakeholders, including Central Industrial Security Force(CISF) and Airport Operators, depending upon threat perceptions, and corrective measures are taken.

(d) & (e): The measures taken to strengthen security at hyper-sensitive airports do include deployment of Quick Reaction Teams(QRTs) and provisioning of armored vehicles to QRTs.
